

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 3936
TO BE ANSWERED ON 19.03.2021

NIRBHAYA FUND

3936. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has made adequate budgetary allocation for 'Nirbhaya Fund' scheme during the last three years and if so, the details thereof;
- (b) whether the Government has made any assessment in respect of judicious utilisation of funds provided under 'Nirbhaya Fund' scheme;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has any proposal to ensure better utilization of 'Nirbhaya Fund' to check child trafficking by improving safety and security of women and the girl child; and
- (e) if so, the response of the Government thereon?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a): The details of budgetary allocation during the last three years under Nirbhaya Fund are as under:

Financial Year	2017-18	2018-19	2019-20
Allocation (Rs. in Crore)	550.00	550.00	550.00

(b) & (c) : An Empowered Committee (EC) of Officers constituted under Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation from time to time in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. After appraisal by the EC, the concerned Ministry/ Department get / obtain approval of the Competent Financial Authority (CFA) to release the funds out of their respective budget and implement the project /scheme directly or through States/UTs / Implementing Agencies. Further, State/ UT Governments/ Implementing Agencies also monitor at their level in respect of their respective approved projects/ schemes. Under Nirbhaya Fund, schemes/ projects worth Rs. 9288.45 Cr. have been appraised till date. An amount of Rs.5712.85 crore has been allocated and an amount of Rs.3544.06 crore has been disbursed/ released by the concerned Ministries/ Departments.

(d) & (e) : The EC has appraised an amount of Rs.100.00 under Nirbhaya Fund for 'setting-up and strengthening of Anti-Human Trafficking Units (AHTU) in all districts of the country for preventing and assisting the victims of trafficking including child trafficking. Further, Ministry of Home Affairs which implements the project has already released the funds to the States/ UTs.